	Annexure 8 – Other Stakeholders Name of the corporate debtor: S.L.O. Industries Limited; Date of commencement of liquidation: 21.01.2022; List of stakeholders as on: 31.08.2025 Annexure 8 – List of other stakeholders														
Sl.No.	Name of stakeholde r	Category of stakeholder s (preference shareholde rs/ equity shareholde rs/ partners	Details of cl	aim received	Details of claim admitted						contingent claim	,	Amount of claim rejected		Remarks, if
			Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by lien or attachmen t pending disposal	Whether lien / attachmen t removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Anil Kumar Ojha	Equity	18.02.2022	18821470	18821470	Unsecured	0	NA	0	0.38	0	0	0	0	
2	Rakesh Kumar Sharma	Equity	18.02.2022	350000	350000	Unsecured	0	NA	0	0.01	0	0	0	0	
3	Maniganda n v Subramani	Equity	18.02.2022	155000	155000	Unsecured	0	NA	0	0	0	0	0	0	
4	Janarthanan S Total	Equity	18.02.2022	252920 19579390		Unsecured	0	NA	0	0.01	0	0	0	0	

Note

1. The admission of the claim is not meant to fix the responsibility on the Liquidator to pay the admitted claim amount. The proceeds from the sale of the liquidation assets shall be distributed in the order of priority as provided in section 53 of IBC, 2016.

2. The acceptance of claim is on the condition that the claimant has agreed to rectify the discrepencies pointed out in the documents submitted and communicated.

3. The admitted amount is subject to change in the event any new information is available to the Liquidator.